

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S STC VENTURES PRIVATE LIMITED OPERATING AS A WHOLESALE TRADER OF
STEEL, RAW MATERIALS, PETROCHEMICALS, AND SOLVENTS IN MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s STC Ventures Private Limited PAN - AARCS9545A CIN - U74900MH2012PTC235039
2.	Address of the registered office	515, Sai Chambers, Near Railway Station, Santacruz East, Mumbai - 400055
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	515, Sai Chambers, Near Railway Station, Santacruz East, Mumbai - 400055
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing on ibc.stcventures@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing on ibc.stcventures@gmail.com
10.	Last date for receipt of expression of interest	October 12, 2026
11.	Date of issue of provisional list of prospective resolution applicants	October 22, 2026
12.	Last date for submission of objections to provisional list	October 27, 2026
13.	Date of issue of final list of prospective resolution applicants	November 06, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	November 11, 2026
15.	Last date for submission of resolution plans	December 11, 2026
16.	Process email id to submit Expression of Interest	ibc.stcventures@gmail.com
17.	Details of the corporate debtor's registration status as MSME	No information available with RP management is non-cooperative

[Signature]
Purusottam Behera
Resolution Professional

In the matter of M/s STC VENTURES PRIVATE LIMITED
Registration No: IBBI/IPA-002/IP-00940/2019-20/12993

AFA Valid upto: 31.12.2026

IBBI Registered Address: Flat No.402, Sai Prasad Building, Sion Kamgar CHS, Road No-29, Sion
(East) Mumbai ,Mumbai City ,Maharashtra ,400022

Email ID: purusosbbj@yahoo.com , ibc.stventures@gmail.com

Date: 27-09-2026

Place: Mumbai